

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2189
ANSWERED ON:05.12.2014
DEFENCE PURCHASE FROM ISRAEL
Mann Shri Bhagwant

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has signed new defence equipment purchase agreements with private companies from Israel;
- (b) if so, the details thereof along with the cost involved therein;
- (c) the details of criteria for selection of defence equipment from Israel;
- (d) whether the policy relating to Buy and Make with Transfer of Technology is being implemented for all purchases from Israel; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (e): Procurement of defence equipment is made from various indigenous as well as foreign sources, including Israeli vendors. Two contracts have been concluded with Israeli vendors during Current Financial Year in respect of capital procurement of defence equipment. Divulgence of details will not be in the interest of national security.

The capital procurement process for defence including issues of Transfer of Technology and vendor selection are governed by the provisions of Defence Procurement Procedure (DPP). The DPP provides for five categories of procurements namely Buy (Indian), Buy & Make (Indian), Make (Indian), Buy & Make and Buy (Global) in order of preference.